

## CENTRAL ADMINISTRATIVE TRIBUNAL

## ERNAKULAM BENCH

O.A Nos.383/94 and 393/94

Wednesday this the 9th day of March, 1994.

## CORAM:

HON'BLE MR.JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN

HON'BLE MR.P.V.VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

In O.A.No.383/1994

1. Jose V.Cheriyan,  
Fitter Auto(Skilled)  
Naval Store Depot,  
Naval Base,  
Kochi-4.
2. T.K.Muraleedharan,  
Motor Transport Driver,  
Naval Store Depot,  
Naval base,  
Kochi-4.
3. N.K.Gopalakrishnan,  
Motor Transport Driver,  
Naval Store Depot,  
Naval Base,  
Kochi-4.
4. S.Unninathan,  
Crane Operator,  
Naval Store Depot,  
Naval Base,  
Kochi-4.
5. M.T.Thankappan,  
Motor Transport Driver,  
Naval Store Depot,  
Naval Base,  
Kochi-4.
6. A.Devassy,  
Motor Transport Driver,  
Naval Store Depot,  
Naval Base,  
Kochi-4.
7. K.Udayan,  
Packer,  
Naval Store Depot,  
Naval Base,  
Kochi-4.
8. K.K.Sukumaran,  
Packer,  
Naval Store Depot,  
Naval base,  
Kochi-4.



9. M.K.Jayadas,  
Unskilled Labourer,  
Naval Store Depot,  
Naval Base,  
Kochi-4.
10. P.A.George,  
Unskilled Labourer,  
Naval Store Depot,  
Naval base,  
Kochi-4.
11. P.V.Joseph,  
Unskilled Labourer,  
Naval Store Depot,  
Naval Base,  
Kochi-4.
12. P.M.Rajan,  
Unskilled Labourer,  
Naval Store Depot,  
Naval Base,  
Kochi-4.
13. K.P.Mohanan,  
Unskilled Labourer,  
Naval Store Depot,  
Naval Base,  
Kochi-4.
14. George Emmanuel Marian,  
Unskilled Labourer,  
Naval Store Depot,  
Naval base,  
Kochi-4.
15. P.C.Varghese,  
Unskilled Labourer,  
Naval Store Depot,  
Naval Base,  
Kochi-4.
16. N.C.Roy,  
Unskilled Labourer,  
Naval Store Depot,  
Naval Base,  
Kochi-4.
17. N.Thamby,  
Unskilled Labourer,  
Naval Store Depot,  
Naval Base,  
Kochi-4.
18. K.G.Joseph,  
Unskilled Labourer,  
Naval Store Depot,  
Naval Base,  
Kochi-4.
19. Jacob Joseph,  
Unskilled Labourer,  
Naval Store Depot,  
Naval Base,  
Kochi-4.



20. K.T.Sudhakaran,  
Unskilled Labourer,  
Naval Store Depot,  
Naval Base,  
Kochi-4.
21. M.K.Vijayan,  
Unskilled Labourer,  
Naval Store Depot,  
Naval Base,  
Kochi-4.

..Applicants

By Advocate Mr.P.K.Mohammed

vs.

1. Union of India,  
represented by the Secretary,  
Ministry of Defence,  
New Delhi.
2. The Flag Officer Commanding-in-Chief,  
Southern Naval Command,  
Naval Base,  
Kochi-4.
3. The Controller Materials,  
Naval Store Depot,  
Naval Base,  
Kochi-4.

..Respondents

By Advocate Mr.Ajith Narayanan rep. Mr.Unniraj

In O.A. No.393/1994:

1. K.V.Mathew,Armament Store Labourer,  
Naval Armament Depot, Alwaye.
2. K.J.Joseph, Gun Repair Labourer,  
Naval Armament Depot, Alwaye.
3. K.Narayanan, Gun Repair Labourer,  
Naval Armament Depot, Alwaye.
4. K.K.Gopi, Unskilled Labourer,  
Naval Armament Depot, Alwaye.
5. P.D.Babu, Unskilled Labourer,  
Naval Armament Depot, Alwaye.
6. T.V.Padmanabhan, Fitter Armament(Skilled),  
Naval Armament Depot, Alwaye.
7. T.A.Padmasundaram, Gun Repair Labourer,  
Naval Armament Depot, Alwaye.
8. A.Mohanachandran Nair,Gun Repair Labourer,  
Naval Armament Depot, Alwaye.



9. C.G.Maheswaran, Unskilled Labourer,  
Naval Armament Depot, Alwaye.

10. E.M.Rajan, Gun Repair Labourer,  
Naval Armament Depot, Alwaye. .. Applicants

By Advocate Mr.T.A.Rajan

vs.

1. Union of India represented by Secretary,  
Ministry of Defence, New Delhi.

2. The Flag Officer Commanding-in-chief,  
Headquarters Office, Southern Naval Command,  
Kochi-4.

3. The General Manager,  
Naval Armament Depot, Alwaye. .. Respondents

By Advocate Mr.Ajith Narayanan, ACGSC

ORDER

CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN:

Applicants claim, benefits granted to the applicants in O.As. 434/89 and 609/89. A fact adjudication must precede a decision. The competent authority must make a fact adjudication and ascertain whether applicants are similarly situated as the applicants in the two cases aforementioned, or whether there are any points of difference.

2. If the applicants are similarly situated, reliefs granted to the applicants in O.As.434/89 and 609/89 will be granted to applicants herein. A determination will be made by the competent authority within four months from today. Applicants will furnish details of their service to the competent authority within 15 days from today, failing which this order will stand recalled and the applications will stand dismissed.

We alert respondents to adhere to the time schedule.

3. Applications are allowed with the aforesaid directions. No costs.

Dated the 9th March, 1994.

*Sd/-*

P.V.VENKATAKRISHNAN  
ADMINISTRATIVE MEMBER

*Sd/-*

CHETTUR SANKARAN NAIR(J)  
VICE CHAIRMAN

CERTIFIED TRUE COPY

Date ..... 21.3.94 .....

Deputy Registrar

*M. R. Muly*

njj/9.3

